

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.11.2020 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No.186-187 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Usha O.K	Pallavi Parmar	
2.	Comp. App (AT) No.188-189 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. V.D.Viju	Pallavi Parmar	
3.	Comp. App (AT) No.190-191 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Ors. Vs. Babu Foustine	Pallavi Parmar	
4.	Comp. App (AT) No.192-193 of 2020	Vyapar Mandir Palarivattom Pvt. Ltd. & Anr. Vs. Saramma Mohan	Pallavi Parmar	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	Manish Jain
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For Hearing

6.	Comp. App. (AT) (Ins) No. 1407 of 2019 Part Heard	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr. With	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant-COC
7.	Comp. App. (AT) (Ins) No. 591 of 2020 Part Heard	SREI Infrastructure Finance Ltd. Vs. Ashish Chhawchharia With	Prateek Kumar	Ritu Bhalla

8.	Comp. App. (AT) (Ins) No. 593 of 2020 Part Heard	SREI Multiple Asset Investment Trust Vs. IDBI Bank Ltd. & Ors.	Arijit Mazumdar	Sudhir Sharma
9.	Comp. App. (AT) No.77 of 2019 Part Heard	Joe Verghese Ors. Vs. OMEGA Hospitals Pvt. Ltd. & Ors. With	Naveen R.Nath	Pai Amit-R1 Abir Phukan-R4
10.	Comp. App. (AT) No. 105 of 2019 Part Heard	P. Mahabala Rai. Vs. OMEGA Hospitals Pvt. Ltd. & Ors.	Ayush Choudhary	Pai Amit-R1 Abir Phukan-R4

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar